

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 217 of 2014 & IA 336/14)**

**Dated : 24<sup>th</sup> November, 2014**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri Seshadri

Counsel for the Respondent(s) : Mr. Mazag Andabri

**ORDER**

As the Bench did not assemble today, the matter is posted for hearing on **16<sup>th</sup> December, 2014.**

**Court Master**

rkt